

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-501**

Appeal No.-138/252/ND/2022  
IA-(Co.Act)-96/2024

**IN THE MATTER OF:**

Shine Star Steels Pvt. Ltd.

**....Applicant**

**Vs.**

ROC

**.....Respondent**

**SECTION**

U/s 252

**Order delivered on 08.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Geetesh Meena, Adv.

For the Respondent :

For the IT Dept. : Mr. Puneet Rai, Sr. Standing Counsel, Mr. Rishabh  
Nangia, Jr. Standing Counsel, Mr. Ashvini Kumar,  
Mr. Nikhil Jain, Adv.

For the RoC : Ms. Jyoti Khurana, Adv.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA-(Co. Act)-96/2024:-**

This is an application filed under Rule 11 of the NCLT Rules, 2016 seeking extension of time to file statutory document as ordered by this Tribunal. Heard the submissions made by Ld. Counsel on behalf of Applicant. Issue notice to the RoC for filing their response. Notice be issued by all means and proof of service be filed. List the matter on **10.07.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**